

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Tuesday the 25<sup>th</sup> day of July 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs Samson & Sons Builders & Developers Pvt. Ltd.  <b>WITH</b>	M/s Liju V Stephen	
2	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs Samson and Sons Builders and Developers Pvt. Ltd.	M/s Liju V Stephen	
3	Comp App (AT) (CH) (Ins) No. 148/2023 Delay in refiling IA No. 488/2023 Leave to file IA No. 489,490,491 & 492/2023	Jackson Jose & 3 Ors. Vs Royals International Trade and Allied Products Pvt. Ltd.	Mr. Johnson Gomez	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022 Leave to file IA No. 991/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2
5	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 Early Hearing IA No. 325/2023	Laly Joseph Vs Indo-Asian News Channel Pvt. Ltd. & 2 Ors.	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3

6	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of the Corporate Debtor Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	Ms. Deepika Murali
7	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power And Telecommunication Ltd. Vs Nitin Vishwanath Panchal Erstwhile RP & Anr.	Mr. CV Shailandhran	Mr. TK Bhaskar- R1 M/s Ravi Rajagopalan & Associates- R2
8	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1
9	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Ms. R Hemavathi	Mr. Varun Srinivasan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No.305/2021 To dispense with IA No. 644/2021 To implead IA No. 213/2022	Muraleedharan V.N & 58 Ors Vs M/s. Hindustan Newsprint Limited & 2 Ors.	Ms. Jinnu Sara George	Mr. Shivshankar R. Panicker- R1& R3 Mr. P.V. Vinod- R2
11	Comp App (AT) (CH) (Ins) No.194/2021	M Chandrasekaran Vs. Appu Hotels Ltd. & 10 Ors	Mr. A.S. Sathish Kumar	Mr. T. Ravichandran R1& R2 Mr. Devashish Bharuka- R3 Mr. Vipin Warriar- R4

12	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr.  <b>WITH</b>	Mr. Zain A Khan	Mr. Bikki Ravendra Babu & Ms. R Moneshaa- R2
13	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu & Ms. R Moneshaa – R1
14	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022, Urgent Listing IA No.54/2022, For Stay IA No.55/2022 To implead IA No. 655/2023	PM Johny Vs. KJ Paul & 7 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5
15	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd	Mr. Arun C Mohan	Mr. N Suryanarayana Mr. Vishnu Mohan
16	Comp App (AT) (CH) (Ins) No.221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	M/s. Surana & Surana
17	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
18	TA (AT) No.44/2021 (Comp App (AT) (Ins) No. 328/2020 For Substitution IA No. 8/2022 For Adv. Hg. IA No. 27/2023	Vinod Kothari Vs Prudent ARC Ltd & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1 Ms. Lily Francis- R2

19	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	M/s. Sitalakshmi Mills Vs M/s. Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
20	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3
21	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Private Limited & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthilvel- R4
22	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar
23	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
24	Comp App (AT) (CH) (Ins) No.200/2021	Ravindra Beleyur Vs Merchem Ltd & 3 Ors	Mr. T. Ravichandran Ms. D. Elavarasi	Mr. Ravi Rajagopalan- R1 Mr. Chirag Gupta- R2-R4
25	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
26	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar

27	Comp. App (AT) (CH) (Ins) No. 23/2022 For Exemption IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & 2 Ors.  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. PV Vinod - R2 Mr. Shivshankar R Panicker- R3
28	Comp App (AT) (CH) (Ins) No. 112/2021 For Exemption IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & 2 Ors.  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
29	Comp App (AT) (CH) (Ins)No. 113/2021 For Exemption IA No. 209/2021	Ahammed Kabeer Vs Hindustan News Print Ltd & 2 Ors.  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
30	Comp App (AT) (CH) (Ins) No. 114/2021 For Exemption IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & 2 Ors.  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
31	Comp App (AT) (CH) (Ins) No. 115/2021 For Exemption IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
32	Comp App (AT) (CH) (Ins) No. 116/2021	Trans Asian Shipping Services Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
33	Comp App (AT) (CH) (Ins) No. 117/2021 & IA No. 212/2021	Creative Trade Links & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
34	Comp App (AT) (CH) (Ins) No. 118/2021 & IA No. 213/2021	B Ayyappan Nair & Ors Vs Hindustan News Print Ltd & 2 Ors.  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
35	Comp App (AT)(CH)(Ins) No. 119/2021& IA No. 214/2021	K. J. Mathew & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

36	Comp App (AT) (CH) (Ins) No. 120/2021 & IA No. 215/2021	A.R. Jayakumar & Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
37	Comp App (AT) (CH) (Ins) No. 121/2021 & IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
38	Comp App (AT) (CH) (Ins)No. 122/2021 & IA No. 217/2021	Nitin Dyechem Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
39	Comp App (AT) (CH) (Ins) No. 123/2021 & IA No. 218/2021	K P Ratheesan & 25 Ors Vs Hindustan News Print Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
40	Comp App (AT) (CH) (Ins)No. 124/2021 & IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & Anr  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
41	Comp App (AT) (CH) (Ins) No. 267/2021 & IA No. 582/2021	Balaji Transports Vs Hindustan Newsprint Ltd  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
42	Comp. App (AT) (CH) (Ins) No. 283/2021 & IA No. 607/2021	V. Chandran Vs Hindustan Newsprint Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
43	Comp App (AT) (CH) (Ins) No. 202/2021 & IA No. 406/202	V K Vijayappan & 5 Ors Vs Hindustan Newsprint Ltd & 2 Ors  <b>WITH</b>	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
44	Comp App (AT) (CH) (Ins) No. 344/2021 For Exemption IA No. 712/2021	Tomy Augustine & Anr Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1, R3 Mr. Vinod PV

45	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs. G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s. J Sagar Associates Mr. Vinod Kumar
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**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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